GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 6481 ANSWERED ON FRIDAY THE 06th APRIL, 2018/ CHAITRA 16, 1940 (SAKA)

RENEWABLE ENERGY PROJECTS UNDER CSR

QUESTION

6481. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

- (a) whether investments were made in renewable energy projects by the companies as a part of their Corporate Social Responsibility (CSR); and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(श्री अरुण जेटली)

कारपोरेट कार्य मंत्री

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(a)& (b): 'Renewable Energy Projects' falls under item no. (iv) of Schedule VII of the Companies Act, 2013, dealing with 'environment, animal welfare, conservation of resources' etc. The contributions made under item no. (iv) of Schedule VII by companies for the years 2015-16 and 2016-17 was Rs. 901.80 crores and Rs. 306.68 crores respectively.

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